

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Tuesday, 2nd April, 2013/12 Chaitra 1935 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule - 280:
 1. Shri Veer Singh Dhingan
 2. Prof. Vijay Kumar Malhotra
 3. Shri Anil Jha
 4. Shri Jai Bhagwan Aggarwal
 5. Shri Sat Prakash Rana
 6. Shri A Dayanand Chandela A
 7. Shri O.P. Babber
 8. Smt. Barkha Singh
 9. Shri Mohan Singh Bisht
 10. Shri Anil Kumar
3. **Papers to be laid on the Table:**

Smt. Sheila Dikshit, Chief Minister to lay the copies of following papers (English & Hindi Version):

 - (i) Report of the Comptroller & Auditor General of India for the year ended 31st March, 2012.
 - (ii) Finance Accounts for the year 2011-12.
 - (iii) Appropriation Accounts for the year 2011-12.
4. **Short Duration Discussions:**
 1. Shri Mukesh Sharma
Shri Naseeb Singh
Shri Devender Yadav
to initiate discussion on irregularities in the different departments of Municipal Corporations, politicization on the issue of wasteful expenditure on public utilities.
 2. Shri Mukesh Sharma
Shri Surender Kumar
Shri Sumesh Shokeen
to initiate discussion on unauthorized & resettlement colonies of Delhi

Delhi
2nd April, 2013

P.N.Mishra
Secretary